

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3903  
ANSWERED ON:04.09.2012  
DEREGULATION OF SUGAR INDUSTRY  
Devappa Anna Shri Shetti Raju Alias

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government has constituted a committee under the Chairmanship of Dr. C. Rangarajan to examine the issue relating to deregulation of the sugar industry;
- (b) if so, the reasons behind its constitution and the basis on which it was recommended;
- (c) whether any agricultural experts and farmers` representatives /organisations have been included in the said Committee;
- (d) if so, the details thereof including the names of such farmers /organisations;
- (e) whether the report of the Committee has been received; and
- (f) if so, the action taken thereon and if not, the time by which the report is likely to be received?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)& (b): Yes, Madam. A committee under the Chairmanship of Dr. C. Rangarajan, Chairman, Economic Advisory Council (EAC) to Prime Minister (PM) was constituted on 20.01.2012 to look into all the issues of deregulation of sugar sector as the issue of deregulation of the sugar sector had been under consideration for some time.

(c) &(d) The composition of the committee is as under:-

- (i) Dr. C. Rangarajan, Chairman, EAC to PM - Chairman
- (ii) Dr. Kaushik Basu, Chief Economic Advisor - Member
- (iii) Secretary, Deptt. Of Food & Public Distribution - Member
- (iv) Secretary, Ministry of Agriculture & Cooperation - Member
- (v) Dr. Ashok Gulati, Chairman, Commission for Agricultural Costs & Prices - Member
- (vi) T. Nanda Kumar, Member, NDMA
- (vii) Secretary, EAC to PM - Convener

The Chairman of the Committee is authorized to invite one or two experts/academicians having knowledge and experience of sugar policy to the Committee as Special Invitees.

(e): No, Madam.

(f): No time limit has been fixed for the Committee to submit its report.